

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 56 OF 2015

APL No. 65 OF 2015

APL No. 66 OF 2015

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

APL No. 56 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : K. Gopal Choudary for A1

Counsel for the Respondent(s) : C.K. Rai for R1

APL No. 65 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : K. Gopal Choudary for A1

Counsel for the Respondent(s) : C.K. Rai for R1

APL No. 66 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : K. Gopal Choudary for A1

Counsel for the Respondent(s) : C.K. Rai for R1

ORDER

At the request of Appellant's counsel, these matters are adjourned to **29.01.2020.**

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

PR